

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1714/2019

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYAppellant(s)

VERSUS

BHAGWAN DAS

Respondent(s)

Date : 30-09-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Tyagi, AOR
Mr. Prabhat Kumar Rai, Adv.
Mr. Ajay Kumar Pandey, Adv.
Mr. Mimansak Bhardwaj, Adv.

For Respondent(s)

Mr. Naresh Kumar, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Records have not been received from the concerned Trial Court.

Issue DO letter in this regard.

List again on 21.11.2022.

S.P.S. LALER
Registrar